

BAIL APPLICATION

**State v. Salman @ Bhuri
FIR No. : 329/2017
PS: Subzi Mandi**

11.12.2020.

Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Vipin Chaudhary, Ld. Counsel for applicant through VC.

19.12.2020 At request, put up for further appropriate order before court concerned on

(Charu Aggarwal)

**1st Link/ASJ-02
Central/11.12.2020**

BAIL APPLICATION

**_ State v. Mukesh @ Lamboo
(Applicant Ravi @ Vicky @ Titti)
FIR No. : 200/2010
PS: Pahar Ganj**

11.12.2020.

Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Anil Kr. Mishra, Ld. Counsel for applicant through VC.

Reply has been filed by the IO/SI Khadak Singh.

At request, put up for further appropriate order before court concerned on
19.12.2020.

(Charu Aggarwal)

**1st Link/ASJ-02
Central/11.12.2020**

BAIL APPLICATION

**_ State v. Bholu
FIR No. : 79/2018
PS: Kotwali**

11.12.2020.

Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Vinay Kumar, Ld. Counsel for applicant through VC.

Accused is stated to be on interim bail under the guidelines of High Power Committee.

At request, put up for further appropriate order before court concerned on 17.12.2020.

**(Charu Aggarwal)
1st Link/ASJ-02
Central/11.12.2020**

BAIL APPLICATION

**_ State v. Gaurav Chauhan
(applicant Sahi Ram)
FIR No. : 199/2009
PS: Kashmere Gate**

11.12.2020.

Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Lokesh Chandra, Ld. Counsel for applicant through VC.

At request, put up for further appropriate order before court concerned on
15.12.2020

(Charu Aggarwal)

**1st Link/ASJ-02
Central/11.12.2020**

BAIL APPLICATION

**State v. Imran @ Akhtar Khan & Ors.
(applicant Vishal @ Honey)
FIR No. 227/2020
PS: Wazirabad**

11.12.2020.

**Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04,
central is stated to be on leave.**

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh.Rajesh Rathore, Ld. Counsel for applicant through VC.

Reply has been filed by the IO PC Yadav.

At request, put up for further appropriate order before court concerned on
16.12.2020.

(Charu Aggarwal)

**1st Link/ASJ-02
Central/11.12.2020**

MISC APPLICATION for replacement of surety of Deepak

**State v. Pramod
FIR No. : 485/2014
PS: Timarpur**

11.12.2020.

Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Diwakar, Ld. Counsel for applicant through VC.

At request, put up for further appropriate order before court concerned on
15.12.2020

**(Charu Aggarwal)
1st Link/ASJ-02
Central/11.12.2020**

BAIL BOND OF DEEPAK SINGH

**_ State v. Pramod
FIR No. : 485/2014
PS: Timarpur**

11.12.2020.

Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Diwakar, Ld. Counsel for applicant through VC.

Verification report of bail bond be called from IO for next date.

At request, put up for further appropriate order before court concerned on
15.12.2020.

**(Charu Aggarwal)
1st Link/ASJ-02
Central/11.12.2020**

BAIL APPLICATION

**State v. Inderjeet @ Rahul
(Applicant Mohit)
FIR No. : 19/2019
PS: Timarpur**

11.12.2020.

Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Fresh regular bail application has been filed.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Alamine, Ld. Counsel for applicant through VC.

Accused is stated to be in JC.

At request, put up on 16.12.2020 reply be called from the IO.

(Charu Aggarwal)

**1st Link/ASJ-02
Central/11.12.2020**

BAIL APPLICATION

**State v. Tahir Hussain
(Applicant Rizwan Khan)
FIR No. : 134/2015
PS: Lahori Gate**

11.12.2020.

Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Fresh regular bail application has been filed.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Amjad Khan, Ld. Counsel for applicant through VC.

Accused is stated to be on interim bail under the guidelines of High Power Committee.

At request, put up on 19.12.2020 reply be called from the IO.

(Charu Aggarwal)

**1st Link/ASJ-02
Central/11.12.2020**

MISC APPLICATION

**Enforcement Director v. Vineet Gupta
(Applicant Lokesh Makin)
CC: 24/2017**

11.12.2020.

Application taken up today as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Fresh application for release of passpost has been filed on behalf of the accused/applicant Lokesh Makin.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Arjun Minocha, Ld. Counsel for applicant through VC.

At request, put up for further appropriate order before court concerned on
16.12.2020.

**(Charu Aggarwal)
1st Link/ASJ-02
Central/11.12.2020**

MISC. APPLICATION

**State v. Mohd. Kadir
FIR No. : 364/2014
PS: Sadar Bazar**

11.12.2020.

Application taken up today as Ld.P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Fresh application for modification of order dated 17.10.2020 has been filed.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. S.N. Shukla, Ld. Counsel for applicant through VC.

At request, put up for further appropriate order before court concerned on
15.12.2020.

(Charu Aggarwal)
1st Link/ASJ-02
Central/11.12.2020

MISC APPLICATION

CA No.: 295/2019

Ramanand Chaudhary v. Mohd. Israil

11.12.2020.

Application taken up today as Ld.P.O. Sh. Naveen Kumar Kashyap, ASJ-04, central is stated to be on leave.

Fresh application for release of Rs. 55,000/- has been filed.

Present: Mr. Pawan Kumar ,Ld. Addl. PP for the State through VC.
Sh. Pramod Kumar, Ld. Counsel for applicant through VC.

At request, put up for further appropriate order before court concerned on
19.12.2020.

(Charu Aggarwal)

**1st Link/ASJ-02
Central/11.12.2020**